2. O.A. NO. 060/00642/2014

Lovekesh Kumar Vs. U.O.I. & Others

01.08.2014

Present: Mr. Rohit Sharma, counsel for the applicant

- 1. Heard.
- 2. Issue notice to the respondents returnable on 15.09.2014.
- 3. List before the Registrar for completion of pleadings.

(UDAY KUMAR VARMA) MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Mobice resued en 6/8/14. PD is awaited w/c not 6/60. DHIRENDER SINGH

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30. OA No. 060/00642/14

15.09.2014

Present:- Sh. Rohit Sharma, counsel for the applicant.

None for the respondents.

In the interest of justice, four weeks further time is granted for filing reply.

List before the Registrar's Court on 14.10.2014.

PRINCIPAL PRIVATE SECRETARY

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